Amerure 2 Name of the corporate debtor: Sterne India Private Limited; Date of commencement of CIRP: 22nd April, 2025; List of Credinos as on: 30th November, 2025

	List of Unsecured Financial Creditors - belonging to any class of creditors														
	Details of China Received Details of China admitted											Amount in INR			
,		Name of Creditor	Date of receipt	Amount claimed	Amount of claims admitted	Nature of claims	Amt Covered By	Amt Covered by Guarantee	Whether related party?	% voting share in CoC	Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	1	Texterity Private Limited	12.05.2025	27,48,42,925.00	27,48,42,925.00	Supply Chain Finance		N.A	No	19.92%					The claim of financial debt has been filed on behalf of multiple individual financial creditors. The principal and interest components of the claim have been admitted based on the documentary evidence furnished.
		Total		27 48 42 925 00	27 48 42 925 80					2056					

Note:

In the dains have been purely or fully admired based on documents and or derifications solutionally specified us substantize their dains and may be revised in case may defined information becomes available.

2. The excessory publications and or explanations base been reposted from the collisions for dealers and the solutions and the whole or part of these claims may be desirable on an empty desirable or many the desirable on an empty desirable or approper of each claims.

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